

Sixteenth Loksabha

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Title: Presentation of the 24th, 25th and 26th Report of the Committee on the Welfare of Scheduled Castes and Scheduled

DR. KIRIT P. SOLANKI(AHMEDABAD): I beg to present the following Reports (Hindi and English versions) of the Committee on the Welfare of the Scheduled Castes and Scheduled Tribes (2018-19):-

Twenty-fourth Report on Action taken by the Government on the recommendations contained in the Twenty-eighth Report (Fifteenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the subject 'Examination of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) with particular reference to Scheduled Castes and Scheduled Tribes' pertaining to the Ministry of Rural Development.

Twenty-fifth Report (Sixteenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the subject 'Monitoring of Scheduled Castes Sub Plan (SCSP) by the Ministry of Social Justice and its implementation for development and welfare of Scheduled Castes' pertaining to the Ministry of Social Justice & Empowerment.

Twenty-sixth Report (Sixteenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the subject 'Monitoring of Scheduled Tribes Sub Plan (TSP) by the Ministry of Tribal Affairs and its implementation for development and welfare of Scheduled Tribes' pertaining to the Ministry of Tribal Affairs.